

**SUPPLY OF DRINKING WATER TO THE J
WORKERS IN HEAVY ELECTRICALS LTD.,
BHOPAL**

♦873. SHRI GURUDEV: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether it is a fact that about 60 per cent, workers of the Heavy Electricals Limited, Bhopal are suffering from dysentery as a result of the supply of drinking water from the tank, which is not properly cleaned and disinfected; and

(b) if so, what steps Government propose to take in the matter?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUB-RAMANIAM) :
(a) No, Sir.

(b) Does not arise.

**DEPUTATIONS SENT ABROAD REGARDING
PEOPLE'S CAR**

♦874. SHRI J. S. PILLAI: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) the number of deputations sent to foreign countries in connection with the People's car; and

(b) the amount of expenditure incurred on account of these deputations?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUB-RAMANIAM): (a) No deputations were sent abroad in connection with the People's car.

(b) Does not arise

**CONSTRUCTION OF HEAVY PLATES AND
STRUCTURALS PLANT AT WARDHA**

♦875. SHRI B. D. KHOBARAGADE: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether it is a fact that certain difficulties are being experienced

in starting construction work or Heavy Plates and Structural Plant at Wardha in Vidarbha;

(b) if so, what is the nature of these difficulties; and

(c) what steps have been taken by Government to remove these difficulties and by when this work is expected to start?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUB-RAMANIAM): (a) Yes, Sir.

* (b) The difficulties encountered are of a financial nature, especially in regard to foreign exchange.

(c) Government are seeking to fit the scheme for purposes of capital goods acquisition into one of the credits made available to India. They will place orders for equipment when this is satisfactorily settled.

USE OF LIE DETECTOR BY POLICE IN DELHI

♦876. SHRI FARIDUL HAQ ANSARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the police in Delhi use 'Lie Detector' in interrogating suspects; and

(b) if so, what is this new method?

THE MINISTER OF HOME AFFAIRS (SHRI LAL BAHADUR): (a) No.

(b) does not arise.

**ARREST OF 'GOONDAS' IN DELHI UNDER
PREVENTIVE DETENTION ACT**

♦877. SHRI FARIDUL HAQ ANSARI: Will the Minister of HOME AFFAIRS be pleased to state the number of 'goondas' arrested in Delhi under the Preventive Detention Act, during the months of June, July and August, 1962?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): None.